

Presentation of 141st to 144th Reports of Standing Committee on Personnel, Public Grievances, Law and Justice

SHRI RAGHU RAMA KRISHNA RAJU (NARSAPURAM): Sir, I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice:

- (1) 141st Report on the subject ?Judicial Infrastructure in the North-Eastern States of India?.
- (2) 142nd Report on the subject ?Strengthening Legal Education in view of emerging challenges before the Legal Profession?.
- (3) 143rd Report on the subject ?Review of the working of Legal Aid under the Legal Services Authorities Act, 1987?.
- (4) 144th Report on Action Taken on 133rd Report of the Committee on the subject ? Judicial Processes and their Reforms? pertaining to Department of Justice (Ministry of Law and Justice).

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12.09 hrs